

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF THE YAMUNA SYNDICATE LIMITED

Registered Office: Raduar Road, Yamuna Nagar - 135001 (Haryana)

This Post Offer Public Announcement is being issued by D & A Financial Services (P) Ltd. ("Manager to the Offer") on behalf of the Acquirers, Mr. Ranjit Puri and Mr. Aditya Puri alongwith Persons Acting in Concert (PACs) Mrs. Nina Puri and Mrs. Tanu Priya Puri (hereinafter collectively referred to as Persons Acting in concert/PACs) in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on September 07, 2009 and the Corrigendum to the Public Announcement published on September 08, 2009 and November 09, 2009 and Letter of Offer dated November 09, 2009.

1. Name of the Target Company : The Yamuna syndicate Limited
2. Name of Acquirer : Mr. Ranjit Puri and Mr. Aditya Puri (Acquirer) and Mrs. Nina Puri and Mrs. Tanu Priya Puri (PACs)
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the offer : Beetal Financial & Computer Services Pvt. Limited
5. Offer Details:
 - a) Date of Opening of the Offer : Wednesday, November 18, 2009
 - b) Date of Closure of the Offer : Monday, December 07, 2009
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 1000.00		Rs. 1000.00	
2.	Shareholding of Acquirer before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		111668	52.76	111668	52.76
3.	Shares acquired by Acquirer by way of Share Purchase Agreement	No. of Shares	%	No. of Shares	%
		13168	6.22	13168	6.22
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		42330	20.00	30148	14.24
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs. 42330000.00		Rs. 30148000.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of Acquirers & PACs (2+3+4+6)	No. of Shares	%	No. of Shares	%
		167166	78.98	154984*	73.23
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		86812 (41.02%)	44482 (21.02%)	86812 (41.02%)	56664 (26.77%)

*Shares accepted under the Offer and Shares to be acquired under Share Purchase Agreement has not yet been transferred in the name of the acquirers.

Note:

7. Status of the Escrow Account, whether released or not : Not yet fully released
8. Payment of Interest to the shareholders, if any : Nil
9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Acquirers Mr. Ranjit Puri and Mr. Aditya Puri R/o D-860, New Friends Colony, New Delhi-110 065 and PACs Mrs. Nina Puri and Mrs. Tanu Priya Puri residents of D-860, New Friends Colony, New Delhi-110065 accept full responsibility for the information contained in this Post offer Public Announcement and also the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations, 1997 & subsequent amendments thereof.

Issued by Manager to the Offer on behalf of Acquirer & PACs



D & A Financial Services (P) Limited

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Contact Person: **Mr. Priyaranjan**

Date : 21.12.2009
Place : New Delhi